

11

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2021

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 178/BB/2020	For admission	Sec 9 of I&B code 2016	Winlead(HK) Cable & Wire Products Co. Ltd	S SJayanthi	M/s Velankani Electronics Pvt Ltd	Ajay Kumar M

ADVOCATE FOR PETITIONER/s: *Harish Chowdhary*

ADVOCATE FOR RESPONDENT/s: *Arun Kumar, Sen. Counsel*

**ORDER**

Heard Shri Harish Chowdhary, learned Counsel for the Petitioner and Shri Arun Kumar, learned Senior Counsel for the Respondent, through Video Conference.

Post the case on **01.03.2021**.

*[Signature]*  
**MEMBER (T)**

*[Signature]*  
**MEMBER (J)**

Shruthi

*[Signature]*